GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.3368 TO BE ANSWERED ON 12TH JULY, 2019

Local Purchase System in Siddha Wellness Centres

3368. SHRI A. GANESHAMURTHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the local purchase system is not permitted in Siddha Wellness Centres which are functioning under CGHS but the same is allowed in Ayurveda, Unani and Homoeopathy;
- (b) if so, the details thereof along with the reasons for not permitting local purchase in Siddha Unit;
- (c) whether the Government is likely to take necessary steps to permit local purchase system in Siddha; and
- (d) if so, the time by which it is likely to be implemented and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): Presently, there are three CGHS Siddha Wellness Centres in India, one in Delhi and two in Chennai. Due to low volume of requirement, it is not feasible to appoint Authorized Local Chemist. However, approved CGHS Siddha formulary covers medicines for wide range of diseases. In rare conditions, if any prescribed Siddha medicine is not available in the Wellness Centre/ Store, then it can be purchased by patient and the amount is reimbursed.
